

3
6.2.2015

O.A.No. 54/2012

Hon'ble Mr. Navneet Kumar, Member (J)

Appl: Sri D. Awasthi.

Resp: Sri B. B. Tripathi/Sri D. B. Singh for Sri Praveen Kumar
for respondent No. 3

Sri D. Awasthi, learned counsel for the applicant has
fairly pointed out that he has no instructions. As such, O.A. is
dismissed for want of instructions. No order as to costs.

~~copy of order~~
Dated 6.2.15
Praveen
9.2.15

vidya

U.P. Agarwal
Member (J)